

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1356
ANSWERED ON:30.11.2006
TRAINING TO SCs/ STs AND OBCs
Rao Shri Kavuru Samba Siva

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the commitment made in the draft on its `code of conduct` prepared by the industry in confirmation of their commitments made to the Prime Minister regarding opportunities to be provided to Scheduled Castes and Scheduled Tribes;
- (b) the nature and extent of training provided by the industry to SCs & STs for entrepreneurship and skill enhancement;
- (c) whether the Government proposes to regulate the internal audit of human resources in industrial units and encourage the industry to expand its training programme to all the States and UTs for the benefit of SCs, STs and OBCs; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (d) Two Associations of Industries have circulated a code of conduct on affirmative action to their members. A Co-ordination Committee has been constituted on 9th October 2006 under the Chairmanship of Principal Secretary to Prime Minister to take forward and supplement the ongoing endeavours in order to ensure a fruitful national dialogue leading to a time-bound action programme.